

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sl. No.	Name of the Official	From	To
1.	Sh. Suresh Chand Meena	JA/Ahlmad in the Board of Sh. Prayank Nayak, Principal Magistrate, JJB-VI, East.	JA/Ahlmad posted in the court of Sh. Gautam Manan, ASJ-05 /Electricity, East District.

Note:- Order no. 10810-20/Admn.(East)/KKD/Delhi dated 22.11.2023, in respect of Sh. Ramjee Upadhyay, JA/Ahlmad in the Board of Sh. Prayank Nayak, Principal Magistrate, JJB-VI, East District mentioned at Sr. No. 23 is hereby cancelled as he is under transfer vide order No. F.97(30-III)/P&T/Admn-II/HQs/2023/81955-655 dated 19.10.2023 of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

Jain
(Shari Jain) 12/12/23

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 11451-61 /Admn.(East)/KKD/Delhi

Dated : 12/12/2023

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. II, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
- ✓ 10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi .
11. The concerned file.

Jain
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.